

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-898(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE COMPANY: M/s. M+R Logistics (India) Pvt. Ltd. V/s. M/s. The Indure Pvt. Ltd.

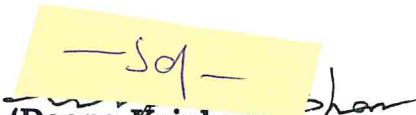
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Hrishikesh Barvah & Ms. Radhika Gupta,
Advocates

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 14th August, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)